

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 502/JPR/2023
IA No. 580/JPR/2023
CP No. (IB)- 233/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Uniword Telecom Limited

... Operational Creditor/Applicant

Versus

Taurus Exports Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitesh Shrivastava, Adv.

For the Respondent : Jatin Chawla, Adv.
N. S. Bhati, Adv.

ORDER

IA No. 502/JPR/2023:

Heard Mr. Nitesh Shrivastava, Adv. appearing on behalf of the Liquidator and Mr. N.S. Bhati, Adv. appearing on behalf of the Income Tax Department. Mr. Jatin Chawla, Adv. appearing on behalf of the ICICI Bank. There is no representation on behalf of the Axis Bank. A last opportunity is being given for filing reply. Reply, if any, may be filed within two weeks with advance copy to the opposite counsel. List the matter along with pending IAs on 08.12.2023.

sd-

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

November 16, 2023

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